

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 413
IB/185/ND/2021

IN THE MATTER OF:

Veenapani Advisory Pvt Ltd Through
Liquidator

...

Applicant

Under Section 59 of IBC 2016.

Order delivered on 01.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Ms. Srishty Kaul, Mr. Abhishek Sharma, Mr.
Shashank Shekhar Shukla, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **28.02.2024**.

Sd/-
(Court Officer)